GOVERNMENT OF INDIA PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS LOK SABHA

UNSTARRED QUESTION NO:2157 ANSWERED ON:18.12.2013 REPRESENTATION OF MINORITY COMMUNITIES Shekhar Shri Neeraj;Singh Shri Yashvir

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether 10.18% people from minority communities were employed in Central Government services in 2010-11;
- (b) if so, the details thereof, departmentwise;
- (c) whether the representation of minority communities in the Central Government jobs has decreased to 7.73% in 2012-13;
- (d) if so, the details thereof and the reasons therefor; and
- (e) the steps taken/proposed to be taken in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI V. NARAYANASAMY)

- (a) & (b): Available data received from 71 Ministries / Departments is enclosed as Statement I.
- (c): Received data from 70 Ministries / Departments is enclosed as Statement II.
- (d): As per information received from Ministries/ Departments for decline in recruitment of candidates from Minority communities are as under:-
- 1. The rise and fall in the recruitment of minorities community depends upon the number of applications received and the percentage of qualifying candidates of the minority community.
- 2. There is no reservation in recruitment for minorities.
- 3. Dependence on traditional/religious education.
- 4. Low literacy level and non-availability of suitable candidates.
- 5. Adequate number of minority community candidates do not qualify in the selection process i.e. PST/PET/Written Examination/Medical examination and candidate with low scoring in written examination do not find in the merit of selected candidates, etc.
- (e): Instructions have been issued vide letter number 39016/2(s)/2009-Estt.(B) dated 17.09.2011 to all appointing authorities to scrupulously observe the following guidelines:-
- (i) The composition of Selection Committees should be representative. It should be mandatory to have one member belonging to SC/ST and one member belonging to minority community in Selection Boards / Communities for making recruitment to 10 or more vacancies.
- (ii) Where the number of vacancies against which selection is to be made is less than 10, efforts should be made to have the Scheduled Caste / Tribes officer and a Minority community officer included in such Communities / Boards.
- (iii) Wide publicity should be given to all appointments in Government, public sector banks and financial institutions. Advertisements should be issued in the language(s) spoken by large number of people of the State / UTs, apart from English and Hindi. Further, for Group C level posts level posts, having only basic qualifying requirements, information about vacancies for recruitment should also be disseminated through schools and colleges in that area, in addition to normal channels.
- (iv) Where there is concentration of minority community population in local areas, the vacancy circular in local language may be distributed in those areas by suitable arrangements. These instructions have been reiterated from time to time.